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15.39 hrs.

**(xviii) HIGH COURT OF GUJARAT (ESTABLISHMENT OF
A PERMANENT BENCH AT SURAT) BILL, * 2004**

Title: Introduction of the High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill, 2004.

SHRI KASHIRAM RANA (SURAT): Sir, I beg to move for leave to introduce a Bill to provide for establishment of a permanent Bench of the High Court of Gujarat at Surat.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Gujarat at Surat."

The motion was adopted.

SHRI KASHIRAM RANA : Sir, I introduce the Bill.
